

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-242/2010/2321A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Sanjeev Kumar Sharma,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the 12th January, 2021.

Sub: **Station leave permission.**

Ref:- Your Letter No. DJN/200, dtd. 08.01.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at your own cost, from the evening of 12.01.2021 till the morning of 18.01.2021.

Further, the Additional District & Sessions Judge, FTC, Nagaon, in her absence the next senior most Judicial officer will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/2331A, dated 12.1.2021

Copy to:-

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

R/S